

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

1. APPEAL/75(MB)2023

IN THE MATTER OF

Technophile (India) Insurance Surveyors & Loss Assessors Private Limited ... Petitioner
Vs
Registrar Of Companies ... Respondent

Section 252(1) of Companies Act, 2013

Order Delivered on 08.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Yahya Batatawala (VC)

For the Respondent:

ORDER

APPEAL/75(MB)2023 – Adjourned to 15.05.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/